

Annexure 7

Name of the Corporate Debtor : Janpragti Commodities Private Limited

Date of Commencement of CIRP : July 15, 2021

List of Creditors as on : August 9, 2021

Operational creditors (Government Dues)

| Sl. | Name of Creditor | Identification No. | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of Contingent Claims | Amount of any mutual dues, that may be set-off | Amount of Claims not admitted | Amount of Claims under verification | Remarks, if any |
|-----|---|--------------------|---------------------------|----------------|---------------------------|---|-------------------------------------|-----------------------------|-----------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|-----------------|
| | | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related Party | % of Voting Share in COC | | | | | |
| 1 | Deputy Commissioner of Income Tax, Central Circle, Kolkata (On behalf of Income Tax Department) | -- | July 27, 2021 | 54,89,98,006 | 54,89,98,006 | On account of outstanding Income Tax dues | -- | -- | No | -- | -- | -- | -- | -- | |